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**INVITATION FOR EXPRESSION OF INTEREST FOR
MULTICITY HOSPITALITIES LIMITED LIABILITY PARTNERSHIP
PARTNERSHIP OPERATING IN BUSINESS OF LIQUOR & ASSOCIATE NATURE
AT NEW DELHI, DELHI-110030.**

**(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of
India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Multicity Hospitalities Limited Liability Partnership LLPIN: AAF-9689
2.	Address of the registered office	417/1, Khasra No.375, Vill. Gadai Pur, Opp. Gurudwara Govind Sadan, South Delhi, New Delhi-110030
3.	URL of website	No Website
4.	Details of place where majority of fixed assets are located	417/1, Khasra No.375, Vill. Gadai Pur, Opp. Gurudwara Govind Sadan, South Delhi, New Delhi-110030
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year*	As per the last audited Balance Sheet of the Company for the year ended and as at 31 st March, 2022 the Turnover is Rs. 1,51,71,02,787 /-
7.	Number of employees/ workmen*	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	This information shall be made available by RP, on request through email at: cirp.multicity@gmail.com and also mark CC to ipscojha@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	This information shall be made available by RP, on request through email at: cirp.multicity@gmail.com and also mark CC to ipscojha@gmail.com
10.	Last date for receipt of expression of interest	10.07.2025
11.	Date of issue of provisional list of prospective resolution applicants	20.07.2025
12.	Last date for submission of objections to provisional list	25.07.2025
13.	Date of issue of final list of prospective resolution applicants	04.08.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.08.2025
15.	Last date for submission of resolution plans	08.09.2025
16.	Process email id to submit Expression of Interest	cirp.multicity@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	NA

* There were no business operations of the Corporate Debtor as on the date of commencement of Corporate Insolvency Resolution Process.

Sd/-**Shailesh Chandra Ojha**

**Resolution Professional of Multicity Hospitalities LLP
(Under Corporate Insolvency Resolution Process)**

Email-ID: CIRP.Multicity@gmail.com

IBBI Reg No IBBI/IPA-001/IP-P-02859/2023-2024/14382

AFA valid upto 30.06.2025

IBBI Reg Address: Flat No: 101 UGF, Plot No: 28A-28B, Extn 1 Sewak Park,
Dwarka More, Adjacent NSIT, North West, Delhi-110059

Correspondence Address: E-701, Design Arch eHomes, Surajpur Site 'C',
Greater Noida, Gautam Budh Nagar (UP) -201306

Date: 25.06.2025**Place:** New Delhi

Mobile No.: +91 98680 67652, **Email:** cirp.multicity@gmail.com

Another email: ipscojha@gmail.com